

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 07 of 2020

In the matter of:

Canara Bank

....Appellant

Vs.

Subodh Kumar Agarwal & Ors.

....Respondents

**For Appellant: Mr. P.B.A. Srinivasan and Mr. Avinash Mohapatra,
Advocates.**

**For Respondent: Ms. Vishnityi Sahni, Advocate (R-1).
Mr. Ujjal Banerjee and Mr. Akash Khurana,
Advocates (R-2).**

ORDER

18.02.2020: Counsel for Appellant may file rejoinder.

List the Appeal 'for admission (after notice)' with Company Appeal (AT) (Insolvency) No. 1377 of 2019 on **28th February, 2020.**

**[Justice A.I.S Cheema]
Member (Judicial)**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

ha/sim/md